

PENDENCY REPORT AS ON 06-11-2023

| SI No. | Case Type | Total |
|--------|---|-------|
| 1 | ABLAPL- Anticipatory Bail | 1729 |
| 2 | ADMLS-Admiralty Suits. | 11 |
| 3 | AHO-Appeal Against High Court Order. | 8 |
| 4 | ARBA-Appeals under Arbitration & Conciliation Act | 197 |
| 5 | ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration | 2 |
| 6 | ARBP-Petitions under Arbitration & Conciliation Act | 59 |
| 7 | AS-Admiralty Suit. | 1 |
| 8 | BLAPL-Bail Application. | 3669 |
| 9 | CEREF-Reference under Central Excise Act. | 1 |
| 10 | CMAPL-Miscellaneous Applications. | 3219 |
| 11 | CMPAT-Company Act. | 81 |
| 12 | CMP-Civil Miscellaneous Petition | 2614 |
| 13 | COA-Appeals against judgement in Comp.Pet. | 25 |
| 14 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 15 | CONTAC-Appeals against orders in Civil Contempt | 9 |
| 16 | CONTAR-Appeals against orders in CrI.Cont.matter | 1 |
| 17 | CONTC-Cotempt of Court Cases (Civil contempt) | 9311 |
| 18 | CONTC(CPC)-Contempt Petition in Cuttack Bench | 38 |
| 19 | CONTC(CP)-Contempt Petition in Bhubaneswar Bench | 34 |
| 20 | CONTR-Proceeding relating to Criminal Contempt | 206 |
| 21 | COPEP-Orginal Petition (Companies Act.) | 124 |
| 22 | CRA-Criminal Appeals | 1018 |
| 23 | CRLA-Appeal against Judgement/Sentence. | 11471 |
| 24 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1390 |
| 25 | CRLMA-Other Miscellaneous Application. | 1042 |
| 26 | CRLMC-Appl.under Sec.482 Cr.P.C. | 3903 |
| 27 | CRLMP-Criminal Miscellaneous Petition | 983 |
| 28 | CRLREV-Criminal Revision. | 9796 |
| 29 | CRLTR-Original Trial. | 1 |
| 30 | CRMC-Criminal Miscellaneous Case | 25 |
| 31 | CRP-Revision Petition. | 185 |
| 32 | CRREV-Criminal Revision | 245 |
| 33 | CS(OS)-Civil suits. | 1 |
| 34 | CUSREF-Reference under Customs Act. | 1 |
| 35 | CVA-Civil Appeals | 2 |
| 36 | CVREV-Civil Revision. | 16 |
| 37 | CVRVW-Civil Review. | 20 |
| 38 | DSREF-Confirmation under Sec.336 Cr.P.C. | 6 |
| 39 | EC-Execution Case. | 1 |
| 40 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 41 | ELPET-Election Petitions. | 23 |
| 42 | EXFA-Execution First Appeal. | 2 |
| 43 | EXOS-Execution Application. | 4 |
| 44 | EXP-Execution Petition. | 37 |
| 45 | FA-First Appeal | 135 |
| 46 | FAO-First Appeal from Orders. | 3179 |
| 47 | FA(OS)-FA from Judgement in original suits. | 1 |
| 48 | GA-Government Appeals | 111 |
| 49 | GCRLA-Government Appeals | 406 |
| 50 | GUAP-Pet. under Guardianship and Wards Act. | 17 |
| 51 | IP(M)-Main Petition (Insolvency Act) | 1 |
| 52 | ITA-Appeals Income-tax | 249 |
| 53 | JCRA-Jail Criminal Appeals | 13 |
| 54 | JCRLA-Jail Criminal Appeal | 1003 |
| 55 | JCRLRV-Jail Criminal Revision. | 9 |
| 56 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 57 | LAA-Appeals (Land Acquisition Act) | 853 |
| 58 | LAREF-References (Land Acquisition Act) | 1 |
| 59 | LPA-Letters Patent Appeals. | 25 |

| | | |
|--------------------|--|---------------|
| 60 | MACA-Motor Accident Appeals. | 5364 |
| 61 | MAC-Motor Accident Claims. | 1 |
| 62 | MA-Miscellaneous Appeals | 47 |
| 63 | MATA-Matrimonial Cases (Appeals) | 1236 |
| 64 | MFA-FA against Spl. Jurisdiction Cases. | 5 |
| 65 | MJC-Misc.Judicial Case. | 59 |
| 66 | MSA-SA from judgements in Misc. Cases. | 98 |
| 67 | OCRMC-Original Crl. Miscellaneous Case | 96 |
| 68 | OJC-Original Jurisdiction case (Writ) | 441 |
| 69 | OREF-References. | 1 |
| 70 | OS-Original Suit. | 1 |
| 71 | OTAPL-Other Tax Applications. | 58 |
| 72 | OTC-Other Tax Case. | 1 |
| 73 | OVTA-Tax Appeal Under OVAT Act | 1 |
| 74 | RFA-FA from Judgement and Decree in Suit | 459 |
| 75 | RPFAM-Revision US 19 of Family Court Act. | 772 |
| 76 | RSA-Second Appeal from Judgement and Decree. | 6981 |
| 77 | RVWPET-Review Petition. | 2240 |
| 78 | RVWPET(RPC)-Review Petition in Cuttack Bench | 50 |
| 79 | RVWPET(RP)-Review Petition in Bhubaneswar Bench | 30 |
| 80 | SAO-Second Appeal from Appellate Order. | 219 |
| 81 | SA-Second Appeal | 2211 |
| 82 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 83 | SJC-Special Jurisdiction Case (Tax Matters) | 108 |
| 84 | SM-Suo Motu. | 43 |
| 85 | SPA-Sp.Appeal before DB ... | 1 |
| 86 | STAPL-Appl.for direction to make a reference. | 2 |
| 87 | STREV-Sales Tax Revision. | 454 |
| 88 | TA-Tax Appeal | 11 |
| 89 | TREV-Tax Revesion | 8 |
| 90 | TRPCRL-Transfer Petition for transfer of Crl. Proceeding | 194 |
| 91 | TRP(C)-Transfer Petition under Sec.24 CPC | 853 |
| 92 | WA-Appeals before DB against SB Judgement | 3266 |
| 93 | WPC(OAB)-Original Application in Berhampur Bench | 12 |
| 94 | WPC(OAC)-Original Application in Cuttack Bench | 1460 |
| 95 | WPC(OA)-Original Application in Bhubaneswar Bench | 740 |
| 96 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 44 |
| 97 | WPC(OAPPC)-Original Application Permission Petition in Cuttack | 26 |
| 98 | WPC(OAS)-Original Application in Sambalpur Bench | 38 |
| 99 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 226 |
| 100 | WPC(TAC)-Transfer Application in Cuttack Bench | 13 |
| 101 | WPC(T)-Temporary Number in Bhubaneswar | 5 |
| 102 | WPC(C)-Writ Petition under Art.226 and 227. | 59978 |
| Grand Total | | 145385 |